

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/35799/2024 BLAPL/12538/2024	AKASH KAR VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	TIHIDI /348 /2024 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000077/2024
2	D-BLAPL/37366/2024 BLAPL/12539/2024	SUDARSAN PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	K.NUAGOAN /147 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000410/2024
3	D-BLAPL/37321/2024 BLAPL/12540/2024	MANISH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CYBER CRIME AND E.O, BALASORE /10 J.M.F.C.,SORO(Baleshwar) CT/0000418/2024
4	D-BLAPL/35734/2024 BLAPL/12541/2024	DILLIP KUMAR THAKUR @ DILLIP THAKUR VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	LAHUNIPADA /105 /2023 ADDL.SESIONS JUDGE,BONAI(Sundargarh) ST/0000070/2024
5	D-BLAPL/37377/2024 BLAPL/12542/2024	RAJU @ RAJESH MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	LANJIGARH /72 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000035/2024
6	D-BLAPL/37391/2024 BLAPL/12543/2024	PAPUN @ JYOTI PRAKASH DALAI VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	KHUNTUNI /141 /2019 ADDL.SESIONS JUDGE,ATHAGARH(Cuttack) ST/0000123/2022
7	D-BLAPL/37334/2024 BLAPL/12544/2024	NABIN KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /85 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000412/2024
8	D-BLAPL/37393/2024 BLAPL/12545/2024	BIKASH CHANDRA BEHERA @ PAPUA VS STATE OF ODISHA	SK. ZAFARULLA VS	BHADRAK RURAL /137 /2021 A.D.J.,BHADRAK(Bhadrak ) ST/0000012/2022
9	D-BLAPL/37350/2024 BLAPL/12546/2024	JAYAKRUSHNA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,NARASINGHPUR(Cuttack) 2(A)CC/0000125/2024
10	D-BLAPL/37398/2024 BLAPL/12547/2024	SUBRAT MAHUNTA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /308 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000866/2024
11	D-BLAPL/37402/2024 BLAPL/12548/2024	SRIRAM ATMARAM MOHITE VS STATE OF ODISHA	BISMAY DASH VS	CYBER CRIME AND ECONOMIC OFFENSES J.M.F.C.,CHHENDIPADA(Anugul ) GR/0001143/2024

## ORISSA HIGH COURT

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12	D-BLAPL/37351/2024 BLAPL/12549/2024	ANIKET SHARMA VS STATE OF ODISHA	GOREKHA NATH DAS VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C,CUTTACK(Cuttack) GR/0000874/2024
13	D-BLAPL/37408/2024 BLAPL/12550/2024	JAGAN KUMAR NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /285 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000500/2024
14	D-BLAPL/37425/2024 BLAPL/12551/2024	ASHIS BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SATYABADI /49 /2024 J.M.F.C. (II), PURI(Puri) GR/0000082/2024
15	D-BLAPL/37357/2024 BLAPL/12552/2024	PRAMOD DAS @ JATIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOPALPUR /277 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000070/2024
16	D-BLAPL/37427/2024 BLAPL/12553/2024	ASHIS BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SATYABADI /383 /2023 J.M.F.C. (II), PURI(Puri) GR/0000809/2023
17	D-BLAPL/37363/2024 BLAPL/12554/2024	PINKU @ AKSHAYA BEHERA @ AKHAYA KUMAR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /466 /2024 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000702/2024
18	D-BLAPL/37365/2024 BLAPL/12555/2024	RANJAN DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /851 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002196/2023
19	D-BLAPL/34307/2024 BLAPL/12556/2024	DOMA @ GANESH JENA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BRAHMAGIRI /43 /2019 2ND A.D.J.,PURI(Puri) ST/0000024/2024
20	D-BLAPL/37469/2024 BLAPL/12557/2024	PRADEEP NAIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	RASOL /46 /2014 S.D.J.M.,HINDOL(Dhenkanal) GR/0000138/2014
21	D-BLAPL/35652/2024 BLAPL/12558/2024	RAMESH CH. BISWAL @ BALIA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	KUMBHARAPARA /361 /2024 S.D.J.M.,PURI(Puri) GR/0001061/2024
22	D-BLAPL/35925/2024 BLAPL/12559/2024	PIYUSH PATEL @ TUNU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PAIKMAL /254 /2024 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000045/2024
23	D-BLAPL/37249/2024	ANIL KHARA	RAJIB LOCHAN PATTNAIK	POTTANGI /55 /2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12560/2024	VS STATE OF ODISHA	VS	ADDL.SESIONS JUDGE CUM SPECIAL TR/0000053/2023
24	D-BLAPL/36605/2024 BLAPL/12561/2024	SACHIN MEHER @ MONU VS STATE OF ODISHA	BISHWARANJAN SAHU VS	BURLA /475 /2022 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000028/2023
25	D-BLAPL/36606/2024 BLAPL/12562/2024	PRASAD KHARA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NANDAPUR /110 /2024 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000097/2024
26	D-BLAPL/36862/2024 BLAPL/12563/2024	SIBA SANKAR MALADI @ SIBA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT TOWN /140 /2024 ADDL DISTRICT AND SESSIONS JUDGE CT/0000090/2024
27	D-BLAPL/37421/2024 BLAPL/12564/2024	RAMESH SWALSINGH VS STATE OF ODISHA	KURESH PRASAD DASH VS	MOHANA /96 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000049/2024
28	D-BLAPL/37336/2024 BLAPL/12565/2024	AJAY YADAV VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /629 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000185/2024
29	D-BLAPL/36871/2024 BLAPL/12566/2024	JITENDRA PALAI @ JITU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KHARABEL NAGAR P.S. /118 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000097/2024
30	D-BLAPL/37440/2024 BLAPL/12567/2024	SUNITA NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL SADAR PS /642 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001813/2024
31	D-BLAPL/37428/2024 BLAPL/12568/2024	BEDABYAS @ NADU @ INDRA BANCHHOR VS STATE OF ODISHA	JAGABANDHU SAHU VS	KHAPRAKHOL /255 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001306/2024
32	D-BLAPL/37448/2024 BLAPL/12569/2024	M. MOHAN RAO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /529 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000204/2023
33	D-BLAPL/37179/2024 BLAPL/12570/2024	SUDAM MALLIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	K.NUAGAON /252 /2024 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000467/2024
34	D-BLAPL/37451/2024 BLAPL/12571/2024	AKASH BHARSAGAR VS	ARJUNA CHARANA BEHERA VS	ATTABIRA /303 /2024 SPECIAL JUDGE,BARGARH(Bargarh )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

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35	D-BLAPL/37452/2024 BLAPL/12572/2024	STATE OF ODISHA SUDAM HAZARA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	Spl/0000037/2024 JHARSUGUDA /636 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002801/2024
36	D-BLAPL/37441/2024 BLAPL/12573/2024	DHARMA SAHU VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) 2(B)CC/0000029/2024
37	D-BLAPL/37442/2024 BLAPL/12574/2024	HARIPADA SARKAR @ TARAKNATH @ DAYA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /649 /2022 DISTRICT AND SESSIONS JUDGE,MALKANGIRI CT/0000030/2023
38	D-BLAPL/37447/2024 BLAPL/12575/2024	GOUTAM DAS VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /948 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0002260/2024
39	D-BLAPL/37501/2024 BLAPL/12576/2024	DIBYAJYOTI NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /230 /2024 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0002081/2024
40	D-BLAPL/37503/2024 BLAPL/12577/2024	ALOK PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KALINGA NAGAR /286 /2024 G.N CUM J.M.F.C., SUKINDA(Jajapur ) CT/0000679/2024
41	D-BLAPL/37510/2024 BLAPL/12578/2024	KANHA GUNI@KANHA SUARA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SAHID NAGAR P.S. /271 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0000648/2023
42	D-BLAPL/37519/2024 BLAPL/12579/2024	PANCHANAN NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	LALBAG /237 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000211/2024
43	D-BLAPL/37302/2024 BLAPL/12580/2024	HARISH SHARMA VS CBI	SATYA RANJAN MULIA VS	/ /0 SPL.CJM (CBI),BHUBANESWAR(Khordha) Spe/0000035/2014
44	D-BLAPL/37353/2024 BLAPL/12581/2024	GANESH NAIK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MOHANA /193 /2021 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000030/2022
45	D-BLAPL/37453/2024 BLAPL/12582/2024	UTTAM @ DIBYA LOCHAN LOHAR VS STATE OF ODISHA	KARUNAKAR NAYAK VS	HARICHANDANPUR /62 /2023 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) ST/0000068/2023

## ORISSA HIGH COURT

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46	D-BLAPL/37478/2024 BLAPL/12583/2024	AKASH TAKRI VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /222 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000217/2024
47	D-BLAPL/37488/2024 BLAPL/12584/2024	SAROJ KUMAR JENA VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /257 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000250/2024
48	D-BLAPL/37225/2024 BLAPL/12585/2024	JADABA PRATIHARI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PURI TOWN /383 /2024 S.D.J.M.,PURI(Puri) GR/0000914/2024
49	D-BLAPL/37489/2024 BLAPL/12586/2024	NIRAKAR NAIK @ NAYAK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NAYAPALLI P.S. /662 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0001327/2024
50	D-BLAPL/37271/2024 BLAPL/12587/2024	ABHISHEK MALLIA @ TUPU VS STATE OF ODISHA	AKASH BHUYAN VS	AIR FIELD P.S. /1 /2022 3RD ADJ BHUBANESWAR(Khordha ) CT/0000099/2022
51	D-BLAPL/36772/2024 BLAPL/12588/2024	ADITYA KUMAR PANDA VS STATE OF ODISHA	DIGANANDA CHOUDHURY VS	SECTOR-15 /156 /2024 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000125/2024
52	D-BLAPL/37146/2024 BLAPL/12589/2024	GOPAL BANDUKI @ GOPAL BANDAKI VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	SONEPUR /183 /2024 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000054/2024
53	D-BLAPL/37354/2024 BLAPL/12590/2024	TAPAS RANJAN NAYAK@BISWA RANJAN NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MARKAT NAGAR /173 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000850/2024
54	D-BLAPL/37596/2024 BLAPL/12591/2024	ABHIMANYU PADHIARI VS STATE OF ODISHA	EKTA AGARWAL VS	CUTTACK SADAR /551 /2020 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000098/2020
55	D-BLAPL/35535/2024 BLAPL/12592/2024	RAJKISHORE PODH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	AGALPUR /174 /2024 J.M.F.C.,LOISINGHA(BOLANGIR)(Balang GR/0000508/2024
56	D-BLAPL/37137/2024 BLAPL/12593/2024	GAVASKAR NAYAK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	KHAJURIPADA /230 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000148/2024
57	D-CMAPL/51096/2024	STATE OF ODISHA	SANJIB SWAIN,A.G.A	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMAPL/443/2024	VS DR. SUJATA KUMARI SAHOO	VS	() //
58	D-CMP/51386/2024 CMP/1443/2024	PRIYA RAY VS RASHMI RANJITA MOHANTY	ABINASH ROUTRAY VS	// 5TH ADDL SR.CIVIL JUDGE,CUTTACK(O TS/0000946/2021
59	D-CMP/50891/2024 CMP/1444/2024	KRUSHNA MOHAPATRA VS BASANTI MOHAPATRA	ASHOK KUMAR MOHAPATRA VS	// CIVIL JUDGE (JR.DIV.),PIPLI(Puri) CS/0000116/2016
60	D-CMP/51573/2024 CMP/1445/2024	NARAYAN PRASAD MOHANTY VS NIRMALA KUMAR MOHANTY	DAYANANDA MOHAPATRA VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK CS/0000679/2020
61	D-CMP/51547/2024 CMP/1446/2024	ORISSA RASHTRABHASA PARISHAD, PURI VS GOURA GOPAL DAS	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000457/2011
62	D-CMP/48989/2024 CMP/1447/2024	SAUDAMINI SAHOO VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001604/2024
63	D-CMP/51790/2024 CMP/1448/2024	SUKANTA KUMAR PRADHAN VS MALATI NAYAK	MANAS RANJAN BAUG VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC CMA/0000064/2023
64	D-CONTC/46742/2024 CONTC/8128/2024	PRASAN KU.MISHRA VS ARAVIND AGRAWAL, I.A.S	AMIT KUMAR SAA VS	// () //
65	D-CONTC/46743/2024 CONTC/8129/2024	AKSHYA KUMAR SAHOO VS ARAVIND AGRAWAL, I.A.S,	AMIT KUMAR SAA VS	// () //
66	D-CONTC/46744/2024 CONTC/8130/2024	BALARAM PARIDA VS ARAVIND AGRAWAL, I.A.S,	AMIT KUMAR SAA VS	// () //
67	D-CONTC/46747/2024 CONTC/8131/2024	SURESH CHANDRA SAHOO VS ARAVIND AGRAWAL, I.A.S,	AMIT KUMAR SAA VS	// () //
68	D-CONTC/47794/2024 CONTC/8132/2024	BIRBAL GUPTA VS	BHASKAR CHANDRA PANDA VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

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		SATYAJIT MOHANTY, TAHASILDAR, JALESHWAR		//
69	D-CONTC/48024/2024 CONTC/8133/2024	ADHIR KUMAR SWAIN VS ANU GARG, IAS	ADV. VS	// ()
70	D-CONTC/48344/2024 CONTC/8134/2024	NARAYAN SAHOO VS JAYANTA KUMAR JAYSINGH, OAS	AKSHAYA KUMAR JENA VS	// ()
71	D-CONTC/51678/2024 CONTC/8135/2024	SANTOSH KUMAR NAYAK VS PRADIPTA KISHORE SATAPATHY,PROJECT DIRECTOR DRDA, KENDRAPARA	ADV VS	// ()
72	D-CONTC/51784/2024 CONTC/8136/2024	MUKTADEI NAIK VS ER. KUNDAN SINGH NAIK, EXECUTIVE ENGNR., M.I DIVISION,SAMBALPUR	PABITRA KUMAR NAYAK VS	// ()
73	D-CONTC/51706/2024 CONTC/8137/2024	SANTOSH KUMAR BEHERA VS SUVENDU KUMAR PATRA, IPS	ADV. VS	// ()
74	D-CONTC/51714/2024 CONTC/8138/2024	PRATAP CHANDRA PAIKARAY VS BISWANATH TAREI, DEO, KHURDA	SAKTIDHARA MISHRA VS	// ()
75	D-CONTC/51776/2024 CONTC/8139/2024	SAROJA KUMAR NAYAK VS ANU GARG, DC CUM ADDL, CHIEF SECY, W.R DEPT.	ADV. VS	// ()
76	D-CONTC/51804/2024 CONTC/8140/2024	ANIL KUMAR SENAPATI VS ASWATHY S., IAS	ADV. VS	// ()
77	D-CONTC/51816/2024 CONTC/8141/2024	BHASKAR MISALU VS SHALINI PANDIT, I.A.S	ADV. VS	// ()
78	D-CONTC/51671/2024 CONTC/8142/2024	BIBHUTI BHUSAN GARANAYAK VS SUSHIL KUMAR LOHANI, IAS	ADV. VS	// ()
79	D-CONTC/51635/2024 CONTC/8143/2024	KUMAR DEBADUTTA VS SATYABRATA RAY, OPSC COMMNR.	MANASI MOHAPATRA VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLA/35693/2024 CRLA/1283/2024	SIBA PRASAD RANA @ SHIBA PRASAD RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /22 /2024 DISTRICT AND SESSIONS JUDGE,SONE Spl/0000004/2024
81	D-CRLA/37219/2024 CRLA/1284/2024	PAPU SETHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PATTAPUR (DIGAPAHANDI) /434 /2022 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000095/2022
82	D-CRLA/37311/2024 CRLA/1285/2024	KAILASH CHANDRA SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BISSAMCUTTACK /74 /2016 A.D.J., GUNUPUR(Rayagada ) CT/0000109/2016
83	D-CRLA/37331/2024 CRLA/1286/2024	LITUN RANA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /154 /2021 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000084/2021
84	D-CRLA/37435/2024 CRLA/1287/2024	BUDU DAS VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	GOSANINUAGAM /11 /2013 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000019/2014
85	D-CRLA/34366/2024 CRLA/1288/2024	GOKULA BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	KANIHA /19 /2014 A.D.J.,TALCHER(Anugul ) CT/0000127/2014
86	D-CRLA/37418/2024 CRLA/1289/2024	BABULA CHETTY VS STATE OF ODISHA	ARIJEET MISHRA VS	SEMILLIGUDA /138 /2016 AD HOC ADDITIONAL DISTRICT AND S TR/0000150/2017
87	D-CRLLP/37411/2024 CRLLP/61/2024	ANINDITA MOHANTY VS STATE OF ODISHA	ANSHUMAN PANDA VS	/ /0 J.M.F.C.,SORO(Baleshwar) ICC/0000399/2014
88	D-CRLMA/37502/2024 CRLMA/211/2024	DURGA PRASAD NATH VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	LAXMISAGAR P.S. /63 /2024 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0000132/2024
89	D-CRLMC/37260/2024 CRLMC/4722/2024	PRATAP KUMAR JENA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	BADAGODA P.S. /79 /2018 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001495/2018
90	D-CRLMC/37280/2024 CRLMC/4723/2024	SUBHANKAR BAL VS STATE OF ODISHA	MAMTA TRIPATHY VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001027/2015
91	D-CRLMC/37275/2024	GOURI SANKAR MISHRA	JAGAMOHAN PATTANAIAK	CUTTACK VIGILANCE /33 /2018

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/4724/2024	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/000032/2018
92	D-CRLMC/36017/2024 CRLMC/4725/2024	PRANATI BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /282 /2024 J.M.F.C.,KHURDA(Khordha ) GR/0000566/2024
93	D-CRLMC/36019/2024 CRLMC/4726/2024	PRANATI BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /283 /2024 J.M.F.C.,KHURDA(Khordha ) GR/0000567/2024
94	D-CRLMC/33876/2024 CRLMC/4727/2024	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /112 /2015 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI GR/0000728/2015
95	D-CRLMC/37238/2024 CRLMC/4728/2024	BATUA JENA @ GYANARANJAN JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BALIPATNA /10 /2013 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000043/2013
96	D-CRLMC/36022/2024 CRLMC/4729/2024	PRANATI BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /285 /2024 J.M.F.C.,KHURDA(Khordha ) GR/0000569/2024
97	D-CRLMC/36012/2024 CRLMC/4730/2024	PRANATI BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /284 /2024 J.M.F.C.,KHURDA(Khordha ) GR/0000568/2024
98	D-CRLMC/36716/2024 CRLMC/4731/2024	PREMSINGH ROHILLA VS STATE OF ODISHA(VIG.)	PRAVASHA PUJAREE PARIDA VS	BHUBANESWAR VIGILANCE /23 /2003 ADDL.SPL.JUDGE (VIG),BHUBANESWA TR/0000119/2005
99	D-CRLMC/36859/2024 CRLMC/4732/2024	PRASANA BISOI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDAPUR /126 /2023 S.D.J.M.,KORAPUT(Koraput) MISCA/0000004/2024
100	D-CRLMC/37295/2024 CRLMC/4733/2024	DIBYARANJAN BEHERA@DIBYA RANJAN BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /328 /2015 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000082/2018
101	D-CRLMC/37274/2024 CRLMC/4734/2024	DHRUB CHARAN MOHANTY VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	PARADEEP /125 /1995 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000274/1995
102	D-CRLMC/37316/2024 CRLMC/4735/2024	SAFOO @ SYED IMRAN ALI VS	DEEPAK KU SAHOO VS	PATKURA /14 /2016 S.D.J.M.,KENDRAPARA(Kendrapara )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/37369/2024 CRLMC/4736/2024	STATE OF ODISHA SK. RAFIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GR/0000079/2016 BANAPUR P.S. /43 /2022 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000038/2022
104	D-CRLMC/37480/2024 CRLMC/4737/2024	PRAKASH CHANDRA PARIDA VS BHAGABAT KHATOI	PRAVASH PUJAREE PARIDA VS	//0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0000235/2024
105	D-CRLMC/37235/2024 CRLMC/4738/2024	BISWAJIT MADHU VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KALIMELA /185 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000162/2023
106	D-CRLMC/35541/2024 CRLMC/4739/2024	BISHNUPRIYA @ SAMANTASINGHAR VS AMAR KUMAR SAMANTASINGHAR	ALEKHA CHANDRA MOHANTY VS	//0 S.D.J.M.,PURI(Puri) MISCA/0000007/2023
107	D-CRLMC/37318/2024 CRLMC/4740/2024	SAFOO @ SYED IMRAN ALI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /413 /1994 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0000007/1995
108	D-CRLMC/37322/2024 CRLMC/4741/2024	KEDAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /25 /2020 SPECIAL JUDGE,DEOGARH(Debagarh ) Spl/0000005/2020
109	D-CRLMP/37277/2024 CRLMP/1728/2024	KABITA RANI MANDAL VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	DHAULI PS /195 /2024 ( ) //
110	D-CRLMP/37308/2024 CRLMP/1729/2024	DILLIP KUMAR PATRA VS STATE OF ODISHA	PRATIK DASH VS	//0 ( ) //
111	D-CRLMP/33764/2024 CRLMP/1730/2024	SHAKTI PRASAD DAS VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	// ( ) //
112	D-CRLMP/37328/2024 CRLMP/1731/2024	NIMAIN CHARAN MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	CUTTACK SADAR /543 /2024 ( ) //
113	D-CRLMP/37403/2024 CRLMP/1732/2024	SRIBATSA HOTA VS BILASH CHANDRA HOTA	ASHOK KUMAR SAHOO VS	//0 ( ) //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMP/37533/2024 CRLMP/1733/2024	AJAYA PANI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BAGHAMARI /115 /2022 () //
115	D-CRLMP/37412/2024 CRLMP/1734/2024	BRIJ BIHARI MISHRA VS STATE OF ODISHA	HARAPRASAD PANDA VS	//0 () //
116	D-CRLMP/37406/2024 CRLMP/1735/2024	BIJAY KUMAR SINGH VS STATE OF ODISHA	KIRTAN DANG VS	JAJPUR ROAD /236 /2024 () //
117	D-CRLMP/37401/2024 CRLMP/1736/2024	KETAKILATA SAHOO VS SECY., HOME DEPT., BBSR	BIBHUTI RANJAN MOHANTY VS	BADAMBADI /40 /2023 () //
118	D-CRLREV/35520/2024 CRLREV/714/2024	NIHAR RANJAN DAS VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	BHUBANESWAR VIGILANCE /35 /2022 SPL.JUDGE (VIG.),BHUBANESWAR(Kho CRMC/0000146/2024
119	D-CRLREV/36858/2024 CRLREV/715/2024	SANJAY DAKUA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KANPUR /30 /2015 ADDL.SESIONS JUDGE,ATHAGARH(C CRA/0000005/2024
120	D-CRLREV/37476/2024 CRLREV/716/2024	JITENDRA PATTANAIAK VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	//0 SPL.JUDGE (VIG.),BHUBANESWAR(Kho CRA/0000010/2021
121	D-MACA/47029/2024 MACA/1266/2024	D.M., M/S. ORIENTAL INSURANCE COMPANY LTD., BERHAMPUR VS MAMATA NAYAK	ADAM ALI KHAN VS	// III MACT,BHANJANAGAR(Ganjam) Mac/0000201/2015
122	D-MACA/47718/2024 MACA/1267/2024	D.M.,M/S ORIENTAL INSURANCE CO.LTD.,GANJAM VS SUBAS DALAI	ADAM ALI KHAN VS	// III MACT,BHANJANAGAR(Ganjam) Mac/0000011/2016
123	D-MACA/49169/2024 MACA/1268/2024	SASMITA BAG VS EXECUTIVE ENGINEER , PUBLIC HEALTH DIVISION, SAMBALPUR	KAPILA CHARAN NAYAK VS	// DIST.AND SESSIONS JUDGE,BARGARH Mac/0000048/2021
124	D-MACA/50461/2024 MACA/1269/2024	D.M., ORIENTAL INSURANCE CO.LTD., RAIPUR VS ACHYUT NAIK	PRASANTA KUMAR MAHALI VS	// A.D.J.,NAWAPARA(Nuapada ) Mac/0000006/2022
125	D-MACA/49591/2024	THE D.M, ORIENTAL INSURANCE CO.LTD., GANJAM	PRASANTA KUMAR MAHALI	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/1270/2024	VS URMILA BISOYI	VS	DISTRICT & SESSIONS JUDGE,BERHAM Mac/0000048/2022
126	D-MACA/51766/2024 MACA/1271/2024	NIRMAL MISTRI VS MANATOSH BISWAS	DHANANJAYA MUND VS	// DISTRICT AND SESSIONS JUDGE,MALK Mac/0000019/2023
127	D-MACA/51802/2024 MACA/1272/2024	THE MANAGER (LEGAL), ORIENTAL INSURANCE CO. LTD., BBSR VS PRAVASINI SWAIN	G.P.DUTTA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000068/2017
128	D-MACA/51772/2024 MACA/1273/2024	M/S. MAGMA FIN CORP. LTD., BBSR VS KHRABDHI TANAYA RATH	GIRIJA PRASAD DUTTA VS	// 1ST M. A.C.T.,JAJPUR(Jajapur ) Mac/0000227/2016
129	D-MATA/51237/2024 MATA/435/2024	SIDDHARTHA SWAIN VS SMITARANI SINGH @ SWAIN	SAMARENDRA MOHANTY VS	// JUDGE, FAMILY COURT, JHARSGUDA(C CP/0000110/2022
130	D-MATA/49286/2024 MATA/436/2024	KEDARNATH PANDA VS RITIKA NANDA	BYOMAKESH TRIPATHY VS	// JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000063/2021
131	D-MATA/50359/2024 MATA/437/2024	SASMITA SETHI VS NIRMAL CHANDRA SETHY	DEVI PRASAD DASH VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000327/2022
132	D-RPFAM/51611/2024 RPFAM/371/2024	BISWARANJAN BEHERA VS SUDHIRA GANTA	ASHOK DAS VS	// FAMILY COURT AT PARALAKHEMUND Crp/0000011/2023
133	D-RPFAM/51089/2024 RPFAM/372/2024	BRAJABANDHU BEHERA VS ANKITA PRIYADARSHINI SENDHA	AMIT KUMAR NATH VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000098/2023
134	D-RPFAM/51494/2024 RPFAM/373/2024	HIMANSU KUMAR SWAIN VS SANGHMITRA BEHERA	BHARAT JALLI VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000173/2022
135	D-RSA/50910/2024 RSA/478/2024	CELIA DHANPHUL VS GLORENCE MERRY DUKHU	BASUDEV MISHRA VS	// DISTRICT AND SESSIONS JUDGE,NAWA RFA/0000031/2017
136	D-RSA/51758/2024 RSA/479/2024	ANANTA NARAYAN CHOUDHURY VS	PRAKASH RANJAN BARIK VS	// A.D.J.,BARIPADA(Mayurbhanj)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-RSA/51762/2024 RSA/480/2024	NAGENDRA CHOUDHURY ANANTA NARAYAN CHOUDHURY VS NAGENDRA CHOUDHURY	PRAKASH RANJAN BARIK VS	RFA/0000012/2023 // A.D.J.,BARIPADA(Mayurbhanj) RFA/0000013/2023
138	D-RVWPET/51578/2024 RVWPET/304/2024	STATE OF ODISHA VS PRIYAMBADA NAYAK	SACHIDANANDA NAYAK,A.S.C VS	// () //
139	D-WA/51485/2024 WA/3319/2024	STATE OF ODISHA VS DUSMANTA KUMAR SAHOO	SANJIB SWAIN,A.G.A VS	// () //
140	D-WA/51553/2024 WA/3320/2024	DR. RAKESH KUMAR LUDAM VS STATE OF ODISHA	AVIJIT MISHRA VS	// () //
141	D-WA/51608/2024 WA/3321/2024	STATE OF ODISHA VS BISHESHAWAR BISWAL	SASWAT DAS,A.G.A VS	// () //
142	D-WA/51655/2024 WA/3322/2024	STATE OF ODISHA VS KANAKALATA SARANGI	SATYA BRATA MOHANTY , A.G.A VS	// () //
143	D-WA/51654/2024 WA/3323/2024	STATE OF ODISHA VS JYOTIRMAYA MALLICK	SACHIDANANDA NAYAK , A.S.C VS	// () //
144	D-WA/51657/2024 WA/3324/2024	STATE OF ODISHA VS SOUDAMINI PUJAHARI	SASWAT DAS, A.G.A VS	// () //
145	D-WA/51656/2024 WA/3325/2024	STATE OF ODISHA VS DR. SUSHAMA MISHRA	AUROVINDA MOHANTY , A.S.C VS	// () //
146	D-WA/51658/2024 WA/3326/2024	STATE OF ODISHA VS ARTTATRANA SARANGI	SATYA BRATA MOHANTY, A.G.A VS	// () //
147	D-WA/48541/2024 WA/3327/2024	TAMARAPALLI NARAYANA MURTY VS UNION OF INDIA	AMIYA KUMAR MOHANTY (A) VS	// () //

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WA/51817/2024 WA/3328/2024	SANTOS DAS VS ORISSA MINING CORPORATION LTD., BBSR	MANOJA KUMAR KHUNTIA VS	// 0 //
149	D-WP(C)/50974/2024 WP(C)/31435/2024	SUNIL KUMAR DASH VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
150	D-WP(C)/51588/2024 WP(C)/31436/2024	SUDHIR KUMAR MISHRA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
151	D-WP(C)/51532/2024 WP(C)/31437/2024	CHAITANYA MAHANTY @ CHAITANYA MOHANTY VS THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	SIDHESWAR MALLIK VS	// 0 //
152	D-WP(C)/51589/2024 WP(C)/31438/2024	JYOTIRAJ PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
153	D-WP(C)/51681/2024 WP(C)/31439/2024	BRUNDABAN SETHY VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
154	D-WP(C)/49624/2024 WP(C)/31440/2024	NIRUPAMA PANI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
155	D-WP(C)/51590/2024 WP(C)/31441/2024	NIMAIN CHARAN BISWAL VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
156	D-WP(C)/51609/2024 WP(C)/31442/2024	PRIYADARSHINI AMRITA PANDA VS BISWAJIT PATI	BASUDEV PUJARI VS	// 0 //
157	D-WP(C)/51592/2024 WP(C)/31443/2024	LALMOHAN SARDAR VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
158	D-WP(C)/51619/2024 WP(C)/31444/2024	MAMATA SANGHAI @ MAMTA SANGHAI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
159	D-WP(C)/51648/2024	DILIP KUMAR PRADHAN	KOUSIK ANANDA GURU	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31445/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/51602/2024 WP(C)/31446/2024	DIPALI DEBASMITA DAS VS STATE OF ODISHA	PARTHA MUKHERJI VS	// 0 //
161	D-WP(C)/51746/2024 WP(C)/31447/2024	UNION BANK OF INDIA VS STATE OF ODISHA	TUNA SAHU VS	// 0 //
162	D-WP(C)/51603/2024 WP(C)/31448/2024	DEEPAK GUPTA VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
163	D-WP(C)/51624/2024 WP(C)/31449/2024	PADMANAVA SAHU VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
164	D-WP(C)/51748/2024 WP(C)/31450/2024	UNION BANK OF INDIA VS STATE OF ODISHA	TUNA SAHU VS	// 0 //
165	D-WP(C)/51477/2024 WP(C)/31451/2024	M/S. SWASTIK ENTERPRISES, CUTTACK VS ASST. COMNR, GST AND CENTRAL EXCISE, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
166	D-WP(C)/50952/2024 WP(C)/31452/2024	SARADA MISHRA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
167	D-WP(C)/51622/2024 WP(C)/31453/2024	SULOCHANA PATTANAYAK VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //
168	D-WP(C)/50834/2024 WP(C)/31454/2024	SUSAMA BARIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
169	D-WP(C)/51478/2024 WP(C)/31455/2024	M/S. ARYAN ENTERPRISES, CUTTACK VS ASST. COMNR GST AND CENTRAL EXCISE, CUTTACK II DIVISION	MADHAB LAL AGARWAL VS	// 0 //
170	D-WP(C)/51660/2024 WP(C)/31456/2024	PRASANNA KUMAR SAHOO VS	RABI NARAYAN MISHRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/50791/2024 WP(C)/31457/2024	STATE OF ODISHA PROMOD KUMAR KHAMARI VS	JASPREET KAUR VS	// // 0
172	D-WP(C)/51668/2024 WP(C)/31458/2024	STATE OF ODISHA JYOSTNAMAYEE SAHOO VS	GANESH PRASAD SAMAL VS	// // 0
173	D-WP(C)/51689/2024 WP(C)/31459/2024	STATE OF ODISHA BABULAL MISHRA VS	DEBI PRASAD DHALSAMANTA VS	// // 0
174	D-WP(C)/51674/2024 WP(C)/31460/2024	STATE OF ODISHA GAGAN BIHARI SAHU VS	SUKANTA KUMAR MISHRA VS	// // 0
175	D-WP(C)/51673/2024 WP(C)/31461/2024	STATE OF ODISHA KAMALINI ROUL VS	MOHIT AGARWAL VS	// // 0
176	D-WP(C)/51595/2024 WP(C)/31462/2024	STATE OF ODISHA DILLIP BEHERA VS	HEMANTA KUMAR MOHANTA VS	// // 0
177	D-WP(C)/51630/2024 WP(C)/31463/2024	STATE OF ODISHA BICHITRANANDA PARIDA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
178	D-WP(C)/47129/2024 WP(C)/31464/2024	STATE OF ODISHA M/S. NATIONAL ALUMINIUM COMPANY LTD, KORAPUT VS	TANMAY MISHRA VS	// // 0
179	D-WP(C)/51662/2024 WP(C)/31465/2024	REGIONAL LABOUR COMMISSIONER(CENTRAL), BBSR BAISHNAB BHOI VS	ABINASH PATTJOSHI VS	// // 0
180	D-WP(C)/51625/2024 WP(C)/31466/2024	STATE OF ODISHA MADAN SINGH @ MADAN BAHADUR SINGH VS	SHASHI BHUSAN JENA VS	// // 0
181	D-WP(C)/51672/2024 WP(C)/31467/2024	STATE OF ODISHA BIKASH RANJAN MOHANTA VS	ARIJEET MISHRA VS	// // 0
		STATE OF ORISSA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/51688/2024 WP(C)/31468/2024	TRILOCHAN MAHANTA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
183	D-WP(C)/51704/2024 WP(C)/31469/2024	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	SARADA DASH VS	// 0 //
184	D-WP(C)/51810/2024 WP(C)/31470/2024	KURUPASINDHU PRADHAN VS REPCO HOME FINANCE LTD. (RHFL), BBSR	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
185	D-WP(C)/47609/2024 WP(C)/31471/2024	SHYAM SUNDAR BISWAL VS STATE OF ODISHA	SANGRAMJEET SENAPATI VS	// 0 //
186	D-WP(C)/51701/2024 WP(C)/31472/2024	BASANTA NAIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
187	D-WP(C)/51628/2024 WP(C)/31473/2024	FAKIRA CHARAN SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
188	D-WP(C)/51770/2024 WP(C)/31474/2024	ANIL KUMAR NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
189	D-WP(C)/51680/2024 WP(C)/31475/2024	KALYANMAYEE SELF HELP GROUP, JALESWAR VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
190	D-WP(C)/51661/2024 WP(C)/31476/2024	BIBHUTIRAM BHOI VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //
191	D-WP(C)/51767/2024 WP(C)/31477/2024	BHAJANI PARIDA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
192	D-WP(C)/51773/2024 WP(C)/31478/2024	JUGESWAR KISAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
193	D-WP(C)/51805/2024	SUDESHNA MAHARANA	ADYASIDHI MISHRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31479/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/47695/2024 WP(C)/31480/2024	ASWINI KUMAR PRADHAN VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
195	D-WP(C)/51806/2024 WP(C)/31481/2024	BISHNU MOHAN MALIK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
196	D-WP(C)/51667/2024 WP(C)/31482/2024	SASHADHAR SETHI VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	// 0 //
197	D-WP(C)/51841/2024 WP(C)/31483/2024	PARAMANANDA SAHU VS ORISSA STATE FINANCIAL CORPORATION, CUTTACK	SOUMYA MISHRA VS	// 0 //
198	D-WP(C)/51724/2024 WP(C)/31484/2024	SATRUGHNA MAHARANA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
199	D-WP(C)/51646/2024 WP(C)/31485/2024	SITARAM SAHU VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
200	D-WP(C)/51765/2024 WP(C)/31486/2024	SARAT SAMAL VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
201	D-WP(C)/51720/2024 WP(C)/31487/2024	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
202	D-WP(C)/51722/2024 WP(C)/31488/2024	PRAJUKTA KUMAR PRADHAN VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
203	D-WP(C)/51771/2024 WP(C)/31489/2024	SUJATA KUMARI SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
204	D-WP(C)/51723/2024 WP(C)/31490/2024	SUSANTA KUMAR LENKA VS	JYOTI RANJAN KHUNTIA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/51768/2024 WP(C)/31491/2024	STATE OF ODISHA M/S MOHAPATRA INDUSTRIES VS THE A.O CUM BRANCH MANAGER , STATE BANK OF INDIA, NAYAGARH	RAJKISHORE SWAIN VS	// // 0 //
206	D-WP(C)/51202/2024 WP(C)/31492/2024	BIKASH CHANDRA NAYAK VS CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BBSR	ADITYA SINGH MOHANTY VS	// 0 //
207	D-WP(C)/47697/2024 WP(C)/31493/2024	CHAMARA SETH VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
208	D-WP(C)/51904/2024 WP(C)/31494/2024	BYABASAYEE MAHASANGH KHURDA MUNICIPALITY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
209	D-WP(C)/51828/2024 WP(C)/31495/2024	RAJESH KUMAR SINGH VS STATE OF ODISHA	SUBHA BIKASH PANDA, P.P.BARIK SAIBRATA RATH VS	// // 0 //
210	D-WP(C)/51318/2024 WP(C)/31496/2024	M/S. ARATI CONSTRUCTION, KENDUJHAR VS DEPUTY COMMISSIONER OF GST AND CENTRAL EXCISE, ROURKELA	PRANAYA KISHORE HARICHANDAN VS	// 0 //
211	D-WP(C)/51457/2024 WP(C)/31497/2024	SUBAS CHANDRA SATAPATHY VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
212	D-WP(C)/51670/2024 WP(C)/31498/2024	NIRANJAN BEHERA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
213	D-WP(C)/51897/2024 WP(C)/31499/2024	RAJESH KUMAR PRAMANIK @ RAJENDRA PRAMANIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
214	D-WP(C)/46101/2024 WP(C)/31500/2024	BRAJA MOHAN BARAL VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// 0 //
215	D-WP(C)/50968/2024 WP(C)/31501/2024	SARBESWAR PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/51807/2024 WP(C)/31502/2024	ANANDESWAR MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
217	D-WP(C)/51129/2024 WP(C)/31503/2024	BIJAYALAXMI DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
218	D-WP(C)/51692/2024 WP(C)/31504/2024	SUMITRA PANI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
219	D-WP(C)/47544/2024 WP(C)/31505/2024	SULOCHANA NAYAK @ MANI JENA VS THE COMMISSIONER, BBSR MUNICIPAL CORPORATION, BBSR	SUDHANSU SEKHAR JENA VS	// 0 //
220	D-WP(C)/51899/2024 WP(C)/31506/2024	MAYADHAR DAS VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
221	D-WP(C)/51690/2024 WP(C)/31507/2024	AJAY KUMAR GAN VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
222	D-WP(C)/48116/2024 WP(C)/31508/2024	PRAMOD KUMAR DAS VS STATE OF ODISHA	HARAPRASAD SAHU VS	// 0 //
223	D-WP(C)/51146/2024 WP(C)/31509/2024	AJAMBAR PATRA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
224	D-WP(C)/51880/2024 WP(C)/31510/2024	RINKEL BAGH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
225	D-WP(C)/51325/2024 WP(C)/31511/2024	LAJ INFORMATION TECHNOLOGY PVT. LTD, KEONJHAR VS ASSISTANT COMMISSIONER OF CGST AND CENTRAL EXCISE, KEONJHAR	PRANAYA KISHORE HARICHANDAN VS	// 0 //
226	D-WP(C)/49799/2024 WP(C)/31512/2024	BHAKTA BATSAL ROUT VS UNION OF INDIA	NIRMAL RANJAN ROURTRAY VS	// 0 //
227	D-WP(C)/51800/2024	M/S. SADANANDA SAHOO	KAJAL SAHOO	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31513/2024	VS	VS	0
		ASSISTANT COMMISSIONER OF STATE TAX, CUTTACK		//
228	D-WP(C)/51634/2024	JYOSTSNARANI GHADAI	PRAVASH CHANDRA JENA	//
	WP(C)/31514/2024	VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/50969/2024	BHASKAR BAGH	SWADHIN KESARI SINGH	//
	WP(C)/31515/2024	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/51718/2024	DOLAGOBINDA SAHOO	GOPAL KRUSHNA MOHANTY	//
	WP(C)/31516/2024	VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/51326/2024	NEW DURGA MOTORS, KEONJHAR	PRANAYA KISHORE HARICHANDAN	//
	WP(C)/31517/2024	VS	VS	0
		DEPUTY COMNR OF CGST AND CENTRAL EXCISE, ROURKELA		//
232	D-WP(C)/51633/2024	CHAKRADHAR MOHAPATRA	KALPATARU MISHRA	//
	WP(C)/31518/2024	VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/51694/2024	MINATI KUMARI TRIPATHY	SANGRAM JENA	//
	WP(C)/31519/2024	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/51697/2024	BARUN SAHU	BHASKAR SAMANTARAY	//
	WP(C)/31520/2024	VS	VS	0
		STATE OF ORISSA		//
235	D-WP(C)/50833/2024	TRILOCHAN MAHANTA	TUSHAR KANTA NAYAK	//
	WP(C)/31521/2024	VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/51653/2024	SUNITA DAS	SUKANTA KUMAR DALAI	//
	WP(C)/31522/2024	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/50924/2024	SUJATA SAHU	RANJIT SAMAL	//
	WP(C)/31523/2024	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/51778/2024	M/S. OOMKAR TECHNICAL SERVICES PRIVATE LIMITED, MAYURBHANJ	GOURI MOHAN RATH	//
	WP(C)/31524/2024	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/51948/2024 WP(C)/31525/2024	THE COMNR, GST, CENTRAL EXCISE, ROURKELA GUMI HANSDAH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// // 0 //
240	D-WP(C)/51764/2024 WP(C)/31526/2024	NIYATI DAS VS REGISTRAR CIVIL COURT , BALASORE	SATYAJIT MOHAPATRA (2) VS	// 0 //
241	D-WP(C)/51759/2024 WP(C)/31527/2024	SUDHIR KUMAR PANDA VS THE ASST. COMNR, GST AND CENTRAL EXCISE BBSR- II DIVISION	ASIT KUMAR DASH VS	// 0 //
242	D-WP(C)/51743/2024 WP(C)/31528/2024	JANKI ADHIKARY VS THE STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
243	D-WP(C)/51757/2024 WP(C)/31529/2024	BHARAT LAL DEWANGAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
244	D-WP(C)/51785/2024 WP(C)/31530/2024	NIRANJAN DAS VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
245	D-WP(C)/51797/2024 WP(C)/31531/2024	PRAMODINI KANHAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
246	D-WP(C)/51910/2024 WP(C)/31532/2024	SUSHANTA KUMAR BARIK VS UNION OF INDIA	MITALEE JESTHI VS	// 0 //
247	D-WP(C)/51798/2024 WP(C)/31533/2024	RANJIT NAHAK @ RANJIT KUMAR NAHAK VS STATE OF ODISHA	PRAVASH CH JENA VS	// 0 //
248	D-WP(C)/51763/2024 WP(C)/31534/2024	KHETRABASI SAHU VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
249	D-WP(C)/51782/2024 WP(C)/31535/2024	PITAMBAR SAHOO VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/51826/2024 WP(C)/31536/2024	BHOJARAJ LUHA VS UNION OF INDIA	YUVRAJ PAREKH VS	// () //
251	D-WP(C)/51789/2024 WP(C)/31537/2024	SURESHAN MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
252	D-WP(C)/51683/2024 WP(C)/31538/2024	RITA PARICHHA VS UNION OF INDIA	RAJIB LOCHAN PATNAIK VS	// () //
253	D-WP(C)/51925/2024 WP(C)/31539/2024	RASMITA SUBUDHI VS STATE OF ODISHA	SITA KANTA HOTA VS	// () //
254	D-WP(C)/51174/2024 WP(C)/31540/2024	SANDHU SINGH VS THE CHIEF INFORMATION COMMISSIONER, BBSR	DEBADATTA MOHANTY VS	// () //
255	D-WP(C)/49691/2024 WP(C)/31541/2024	RADHESHYAM BEHERA VS STATE OF ODISHA	GOKULA NANDA SAHU VS	// () //
256	D-WP(C)/51109/2024 WP(C)/31542/2024	ANWESHA SUNDARRAY VS UNION OF INDIA	TRILOCHAN PANIGRAHI VS	// () //
257	D-ABLAPL/36481/2024 ABLAPL/14302/2024	SAROJINI NATH VS STATE OF ODISHA	MD. GOLAM MADANI VS	BONTH /187 /2024 () //
258	D-ABLAPL/36484/2024 ABLAPL/14303/2024	SAROJINI NATH VS STATE OF ODISHA	MD. GOLAM MADANI VS	BONTH /188 /2024 () //
259	D-ABLAPL/36498/2024 ABLAPL/14304/2024	SUKANTI PADHIARI VS STATE OF ODISHA	MD. GOLAM MADANI VS	BONTH /187 /2024 () //
260	D-ABLAPL/37232/2024 ABLAPL/14305/2024	JAGANNATH JATI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BANSADA /385 /2024 () //
261	D-ABLAPL/36786/2024	DEBASHISH PANDA	ANJAN KUMAR BISWAL	JAJPUR SADAR /332 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/14306/2024	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/37233/2024 ABLAPL/14307/2024	BIRANCHI MALIK @ BIRANCHI NARAYAN MALIK VS STATE OF ODISHA	RABI NARAYAN PANDA VS	DHUSURI /400 /2024 () //
263	D-ABLAPL/37234/2024 ABLAPL/14308/2024	RAMAKANTA JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /55 /2007 () //
264	D-ABLAPL/37115/2024 ABLAPL/14309/2024	RENUBALA SARANGI VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BARANGA /451 /2024 () //
265	D-ABLAPL/37135/2024 ABLAPL/14310/2024	BISWANATH SARANGI VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BARANGA /451 /2024 () //
266	D-ABLAPL/37236/2024 ABLAPL/14311/2024	TUTU @ TULU @ ABHIJIT SENAPATI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /53 /2007 () //
267	D-ABLAPL/37143/2024 ABLAPL/14312/2024	ASHOK BHUYAN @ ASHOK KUMAR BHUYAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 J.M.F.C,JALESWAR(Baleshwar) ICC/0000016/2024
268	D-ABLAPL/37237/2024 ABLAPL/14313/2024	SUBRAT MALLIK @ KANHA VS STATE OF ODISHA	RAKESH BEHERA VS	DHENKANAL SADAR /918 /2024 () //
269	D-ABLAPL/37156/2024 ABLAPL/14314/2024	PRASANTA KUMAR SARANGI VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BARANGA /451 /2024 () //
270	D-ABLAPL/37199/2024 ABLAPL/14315/2024	BILI KHAN @ SAFIK KHAN VS STATE OF ODISHA	ANWAR HUSSEN VS	HINDOL /317 /2024 () //
271	D-ABLAPL/37241/2024 ABLAPL/14316/2024	MOHAMMAD ASPAK @ MD.ASPAK VS STATE OF ODISHA	MOHAMMED RIAZ VS	HINDOL /317 /2024 () //
272	D-ABLAPL/37221/2024 ABLAPL/14317/2024	PRAFULLA KUMAR CHANDA VS	BHARAT JALLI VS	PALLAHARA /335 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/37245/2024 ABLAPL/14318/2024	STATE OF ODISHA KANHA PRADHAN VS	DEBIDUTTA MOHAPATRA VS	// LINGARAJ P.S. /259 /2024 ()
274	D-ABLAPL/37226/2024 ABLAPL/14319/2024	STATE OF ODISHA PRIYANKA PARIDA VS	PANCHANAN PANIGRAHI VS	// KANKADAHAD /243 /2024 ()
275	D-ABLAPL/37228/2024 ABLAPL/14320/2024	STATE OF ODISHA PRADEEP KUMAR PATRA VS	ACHYUTA PRIYADARSAN MISHRA VS	// ERASAMA /427 /2024 ()
276	D-ABLAPL/37258/2024 ABLAPL/14321/2024	STATE OF ODISHA RANJIT KUMAR SAHOO VS	PRAVAT KUMAR MUDULI VS	// JAGATSINGPUR /1192 /2024 ()
277	D-ABLAPL/37230/2024 ABLAPL/14322/2024	STATE OF ODISHA SUBASH CHANDRA SWAIN @ SUBAS SWAIN VS	ARIJEET MISHRA VS	// KOREI /442 /2024 ()
278	D-ABLAPL/37279/2024 ABLAPL/14323/2024	STATE OF ODISHA ASIT KUMAR MALIK VS	BASANTA KUMAR DAS VS	// SORO /1015 /2024 ()
279	D-ABLAPL/37283/2024 ABLAPL/14324/2024	STATE OF ODISHA JAKDA @ SUNIL DORAIBURU @ SUNIL DORAIBRU VS	PARTHA SARATHI DAS VS	// BARBIL /309 /2024 ()
280	D-ABLAPL/37231/2024 ABLAPL/14325/2024	STATE OF ODISHA NIRANJAN SETHI @ BAPI VS	ARIJEET MISHRA VS	// RAJNAGAR /435 /2024 ()
281	D-ABLAPL/37287/2024 ABLAPL/14326/2024	STATE OF ODISHA RAJKISHORE NAIK VS	ASUTOSH TRIPATHY VS	// ANGUL SADAR PS /637 /2024 ()
282	D-ABLAPL/37293/2024 ABLAPL/14327/2024	STATE OF ODISHA RATIRANJAN MOHAPATRA @ MAHAPATRA VS	DEVASHIS PANDA VS	// GHASIPURA /423 /2024 ()
283	D-ABLAPL/37319/2024 ABLAPL/14328/2024	STATE OF ODISHA DEBASISH PANDA VS	SUBAS CHANDRA DAS VS	// SINGLA /191 /2024 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/37424/2024 ABLAPL/14329/2024	SUBHAKANTA PARIDA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	DHENKANAL SADAR /943 /2024 () //
285	D-ABLAPL/37430/2024 ABLAPL/14330/2024	ASIF ALLI VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /247 /2019 () //
286	D-ABLAPL/37323/2024 ABLAPL/14331/2024	SWAGATIKA SWAIN VS STATE OF ODISHA	SAURAV TIBREWAL VS	DHENKANAL TOWN /466 /2024 () //
287	D-ABLAPL/37490/2024 ABLAPL/14332/2024	CHITTARANJAN BEHURIA VS STATE OF ODISHA	KUMAR PRAJWAL VS	JAJPUR SADAR /334 /2024 () //
288	D-ABLAPL/37436/2024 ABLAPL/14333/2024	BASANTA @ BASANT MUNDA VS STATE OF ODISHA	BHOJARAJ SETH VS	JONK /192 /2024 () //
289	D-ABLAPL/37325/2024 ABLAPL/14334/2024	RABINDRA NATH ANDIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SINGLA /162 /2024 () //
290	D-ABLAPL/37327/2024 ABLAPL/14335/2024	SWAGATIKA SWAIN VS STATE OF ODISHA	SAURAV TIBREWAL VS	DHENKANAL TOWN /171 /2024 () //
291	D-ABLAPL/37443/2024 ABLAPL/14336/2024	BHIMSEN SAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /853 /2024 () //
292	D-ABLAPL/37379/2024 ABLAPL/14337/2024	BIBHUTI @ BABU JENA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	JAJPUR TOWN /466 /2024 () //
293	D-ABLAPL/37445/2024 ABLAPL/14338/2024	UMAKANTA BEHERA VS STATE OF ODISHA	AKASH BHUYAN VS	KUJANGA /570 /2024 () //
294	D-ABLAPL/37384/2024 ABLAPL/14339/2024	DEBI PRASAD PANI VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JAJPUR TOWN /475 /2024 () //
295	D-ABLAPL/37417/2024	SIBU MALLIK	ARIJEET MISHRA	SUKINDA /370 /2024

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :12/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/14340/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/35976/2024 ABLAPL/14341/2024	CHINTU @ CHINTUNA SAHOO VS STATE OF ODISHA	KHAGESWAR BEHERA VS	BARANGA /460 /2024 () //
297	D-ABLAPL/37329/2024 ABLAPL/14342/2024	YUDHISTHIRA MAHARANA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /268 /2024 () //
298	D-ABLAPL/36420/2024 ABLAPL/14343/2024	SK.MINHAZ @ SK. MINAHAZ QUADRI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PURUNABAZAR /316 /2024 () //
299	D-ABLAPL/37389/2024 ABLAPL/14344/2024	JAYAKRISHNA SAHU @ JAYAKRUSHNA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /573 /2024 () //
300	D-ABLAPL/36648/2024 ABLAPL/14345/2024	RAJIB KUMAR SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADAGADA /101 /2018 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar ICC/0000010/2019
301	D-ABLAPL/37416/2024 ABLAPL/14346/2024	ARCHANA JENA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	GOPALPUR /201 /2024 () //
302	D-ABLAPL/36785/2024 ABLAPL/14347/2024	PITAMBAR SAHOO VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	ODAGAON /289 /2024 () //
303	D-ABLAPL/37396/2024 ABLAPL/14348/2024	SAROJ @ SAROJA KUMAR SAMAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NIHALPRASAD /136 /2016 () //
304	D-ABLAPL/37405/2024 ABLAPL/14349/2024	JAGADISH CHINDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	/ /0 J.M.F.C.,SINAPALI(Nuapada ) 2(B)CC/000004/2024
305	D-ABLAPL/37413/2024 ABLAPL/14350/2024	BRUNDABAN SAHOO VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 J.M.F.C.,KHANDAPARA(Nayagarh ) 2(A)CC/0000107/2024
306	D-ABLAPL/37588/2024 ABLAPL/14351/2024	RANJITA TRIPATHY VS	JANMEJAYA KATIKIA VS	CUTTACK VIGILANCE /15 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/37227/2024 ABLAPL/14352/2024	STATE OF ODISHA(VIG.) SWATI SUCHISMITA PATRA VS	OM PRAKASH SAHU VS	// KORAPUT VIGILANCE /25 /2024 ()
308	D-ABLAPL/37414/2024 ABLAPL/14353/2024	STATE OF ODISHA(VIG.) SANTOSH KUMAR SAHOO VS	ANITA SAHOO VS	// / /0 J.M.F.C.,KHANDAPARA(Nayagarh ) 2(A)CC/0000107/2024
309	D-ABLAPL/37450/2024 ABLAPL/14354/2024	STATE OF ODISHA ABHIMANYU BEHERA VS	PRADEEP KUMAR MOHAPATRA VS	GHASIPURA /423 /2024 ()
310	D-ABLAPL/37513/2024 ABLAPL/14355/2024	STATE OF ODISHA DEBASHISH NAYAK VS	KUMAR PRAJWAL VS	// JAJPUR TOWN /469 /2024 ()
311	D-ABLAPL/37495/2024 ABLAPL/14356/2024	STATE OF ODISHA SOUMYARANJAN SINGH @ SOUMYA RAN SINGH VS	JAJATI KESHARI KHUNTIA VS	// RUPSA /83 /2024 ()
312	D-ABLAPL/37244/2024 ABLAPL/14357/2024	STATE OF ODISHA CHANDRA TANDI @ CHANDRA KISHORE TANDI VS	BIJAYA KUMAR BEHERA 1 VS	// MURIBAHAL /360 /2024 ()
313	D-ABLAPL/37500/2024 ABLAPL/14358/2024	STATE OF ODISHA SABITRI MALIK VS	RAJJEET ROY VS	// SORO /1013 /2024 ()
314	D-ABLAPL/37468/2024 ABLAPL/14359/2024	STATE OF ODISHA MATHURA BEHERA VS	DEBASIS SAHOO VS	// BHARATPUR PS /785 /2024 ()
315	D-ABLAPL/37540/2024 ABLAPL/14360/2024	STATE OF ODISHA SANDHA @ RAJESH PATRA VS	AMLAN SHAKTI PAUL VS	// BADAGODA P.S. /746 /2024 ()
316	D-ABLAPL/37470/2024 ABLAPL/14361/2024	STATE OF ODISHA BIBHISHAN BHOI VS	AMITAV TRIPATHY VS	// / /0 ADDL.SESSION JUDGE CUM SPL.JUDGE
317	D-ABLAPL/37605/2024 ABLAPL/14362/2024	STATE OF ODISHA CHITTARANJAN BEHURIA VS STATE OF ODISHA	KUMAR PRAJWAL VS	2(A)CC/0000008/2022 JAJPUR SADAR /333 /2024 () //